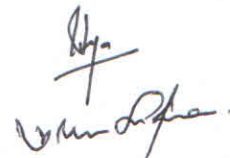





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.63/BB/2017	-	For Compliance	Rule-7 of IB	Olive Lifesciences Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA KALIGOTLA 7829466499 ARUN SRI KUMAR 9886720984	PETITIONER	
	Jayanthan Varadha 70225 20604	Signature HDFC Bank	
	V. HARI 7022618275	Axis BANK Ltd.	
	LR S. p. Reddy	Corporation Bank	

ORDER

Counsel for Petitioner is present. Officers from HDFC Bank, Axis Bank, Corporation Bank are present. They requested time to engage the counsel and to file objections if any. None appeared from ICICI Bank. List it on 15/09/2017.


Member (T)


Member (J)